GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:259
ANSWERED ON:02.12.2004
APPLICATION FOR ALLOTMENT OF PETROL PUMPS
Jena Shri Mohan

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) number of applications received by IOC and IBP till April, 2004 from General/SC/ST/Women for allotment of Petrol pump in Delhi and Rajasthan Regions, separately;
- (b) the number of graduate and postgraduate applicants;
- (c) whether any special consideration will be given to graduate and postgraduate applicants;
- (d) if so, the details thereof;
- (e) if not, the reasons therefor; and
- (f) the time by which action will be taken to allot petrol pumps to the applicants?

Answer

MINISTER OF PETROLEUM & NATURAL GAS & PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a)&(b): The total number of applications received by Indian Oil Corporation Limited (IOC) and IBP Co. Limited (IBP) for allotment of retail outlets (petrol pumps), under 'Open' and 'Scheduled Castes/Scheduled Tribes' categories including those for the locations reserved for 'women' under these categories, in the National Capital Territory of Delhi and in the State of Rajasthan, is as under:-

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Delhi - 830
Rajasthan - 3,328
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While IOC does not maintain any separate record of applications received from the graduates and the post-graduates in response to the advertisements released for retail outlets, the number of applications received by IBP from graduates and post-graduates, out of the total numbers shown above, is as under:-

Number of applications received from

Graduates Post-graduates

Delhi - 113 38 Rajasthan - 273 125

- (c) to (e): As per the criteria laid down in the existing guidelines of these companies for selection of dealers for evaluation of the applicants, post-graduates are awarded 12 marks and graduates are awarded 10 marks out of a maximum of 15 marks earmarked for educational qualifications of candidates.
- (f) It is not possible to indicate the time-frame for allotment of retail outlets to the applicants as the exercise involves various steps like scrutiny of applications and documents, conduct of interviews of the eligible candidates for selection of dealers, release of merit panel, field investigation in respect of the selected candidate, etc.